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LAW DEPARTMENT

NOTIFICATION

The 6th December 2016

S.R.O. No. 596/2016—In pursuance of Clause (v) sub-sections (1) and (4) of Section 4 of the Odisha Advocates' Welfare Fund Act, 1987 (Odisha Act 18 of 1987), the State Government do hereby nominate Shri Prafulla Kumar Rath, Advocate, Plot 3D-1121, Sector 11, CDA, Cuttack as the Member of the Advocates' Welfare Fund Trust Committee who shall hold office for a period of four years from the date of his joining as such.

[No. 12240—MJ-34/2016-L.]

By order of the Governor

B. P. ROUTRAY

Principal Secretary to Government